

our commitment to the smooth pursuit of academic norms and values in this campus. Those who disrupt this pursuit will do so only at their own risk. The new dates for the examinations will be announced soon.

Sir, remote me to add that this situation has come about not in the least but by the very concern and cooperation which was mentioned for the welfare of the university by so many honourable Members of Parliament in the House and outside the House. Their concern has been to see that this institution which is one of the best institutions in this country, established in the crucible of the freedom struggle, continues to maintain its identity and build on it in a much better way. I would like to inform the House that now with these steps having been taken they should return to the campus and the students will now, I hope, participate in the examinations and do what is required of them at this moment.

MR. SPEAKER: The Minister of State for External Affairs has written to me saying that if necessary he would respond to the points raised by the hon. Members here on the firing on the Kuwaiti diplomats.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): Honourable Speaker, I will go by your direction. But I am leaving it to you. Basically, the point is that the matter of security do not concern the Ministry of External Affairs. That concerns the Ministry of Home Affairs.

MR. SPEAKER: I have got your chit here.

SHRI EDUARDO FALEIRO: That is why, I am saying this as a caveat. It is because the hon. Members wanted me to say something here today. And earlier in the course of the day also, Mr. Vajpayee made a reference to this matter. I will say whatever I can on this matter. (*Interruptions*)

MR. SPEAKER: If you want to add something more, you can do it later on.

SHRI EDUARDO FALEIRO: On May 5 at 1430 hours, while the CDA Kuwait Embassy and counsellor of the Egypt Embassy were travelling in a Kuwait Embassy car No. 43-CD-2 on Brig. Hoshiar Singh Marg next to Sarojini Nagar, they were fired on by two persons travelling on a red Yamaha motorcycle. Two bullets hit the car on the left side. Thereafter, the motorcycle riders fled. The Kuwait Embassy car drove to the Embassy and reported the matter to the police authorities.

Senior police officials rushed to the Embassy and after getting the details from the CDA., took action to put up road blocks, direct mobile vehicles to the area and circulate the deception of the motorcycle and riders to all police units in Delhi. Seven parties on motorcycles and three units in Maeruti Gypsies were also rushed to the area. Later, raids were organised all over Delhi to apprehend various suspects and interrogate them. A special team has been constituted to investigate the case.

The Kuwait Embassy has been expressing apprehensions of threats to their security during the past year. These threats have been brought to the notice of the Ministry of Home Affairs and security authorities. As a result, a guard has been deployed at the Kuwait Embassy and residence of the Ambassador and the residences of the various Kuwaiti diplomats have been brought under mobile patrolling. On 10th April, 1990, after the stoning on one of the Kuwaiti cars in Vasant Vihar, patrolling was further intensified. Check points have also been established in Vasant Vihar where most of the diplomats live and all vehicles and persons entering the area are checked.

[*Translation*]

SHRI RAM VILAS PASWAN (Roserav); Mr. Speaker, Sir, India has always been against racial discrimination and it is a matter of great sorrow that many atrocities are being perpetrated against black people in the U.S.A. for the last few days and it is quite but natural for the august House to feel concerned about it.